

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/1316/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti S. Begum,
District & Sessions Judge,
Kamrup, Amigaon.

Dated Guwahati the 18th March, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/1488/2019, dated 15.03.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning of 21.03.2019 till the evening of 24.03.2019, has been granted/rejected.

The senior most Judicial Officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

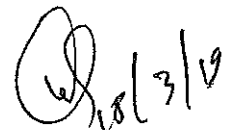
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993/1317/A, dated 18.03.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rolan